NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

TELECTION NUMBER

PETITION NUMBER

: CP/643/(IB)/CB/2017

NAME OF THE PETITIONER(S)

: TRANS ASIAN SHIPPING SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: NEPC INDIA LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

FD ANITA THOMAS

Course for Operator

ORDER

Counsel for the Petitioner present and submitted the preliminary arguments. The provisions of section '8' and section 9 (3)(b)and(c) of IBC, 2016 have already been complied. The Application is admitted for hearing. The Registry is directed to issue notice to the Corporate Debtor. The Counsel for the Corporate Debtor is also directed to send private notice to the Registered Office address of the Corporate Debtor and file proof of service on the next date of hearing. Put up on 06.12.2017 at 10.30 A.M.

-sel-

MEMBER (JUDICIAL)

ghk